

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES IN  
THE MONTH OF AUGUST, 2016 THE HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

S.NO	CATEGORY OF CASES	OPENING   BALANCE	INSTITUTION   DURING THE MONTH	DISPOSAL						LOK ADALAT Settled	TOTAL DISPOSAL   DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH In Limine Regular	SINGLE BENCH In Limine Regular	FULL BENCH In Limine Regular						
CIVIL (ORIGINAL) CASES												
1.	CWP	4839	267	0	0	0	0	0	0	0	280	0
2.	ITR	0	0	0	0	0	0	0	0	0	0	0
3.	STR	7	0	0	0	0	0	0	0	0	0	0
4.	EDR	0	0	0	0	0	0	0	0	0	0	0
5.	CO.P	54	0	0	0	0	0	0	0	0	3	0
6.	COAPP	79	3	0	0	0	0	0	0	0	5	0
7.	COPC	234	57	0	0	0	0	0	0	0	55	0
8.	CS	459	7	0	0	0	0	0	0	0	3	0
9.	EX.P	67	2	0	0	0	0	0	0	0	1	0
10.	OMPM	30	0	0	0	0	0	0	0	0	6	0
11.	PA	0	0	0	0	0	0	0	0	0	0	0
12.	PP	0	0	0	0	0	0	0	0	0	0	0
13.	EL.P	0	0	0	0	0	0	0	0	0	0	0
14.	EMP	0	0	0	0	0	0	0	0	0	0	0
15.	OMP	460	47	0	0	0	0	0	0	0	46	0
16.	ARB.P	0	0	0	0	0	0	0	0	0	0	0
17.	ITAPP	0	0	0	0	0	0	0	0	0	0	0
18.	CMPMO	484	33	0	0	0	0	0	0	0	43	0

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S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL						LOK ADALAT Settled	TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH		SINGLE BENCH		FULL BENCH				
				In Limine	Regular	In Limine	Regular	In Limine	Regular			
19.	WTR	0	0	0	0	0	0	0	0	0	0	0
20.	ExRef	0	0	0	0	0	0	0	0	0	0	0
21.	EXC.P	0	0	0	0	0	0	0	0	0	0	0
22.	ARB.C	213	11	0	0	0	0	0	0	0	13	0
23.	CWPIL	21	4	0	0	0	0	0	0	0	0	0
24.	CWP-T	0	0	0	0	0	0	0	0	0	0	0
25.	CWPOA	16	0	0	0	0	0	0	0	0	1	0
26.	CWPTA	0	0	0	0	0	0	0	0	0	0	0
27.	COPCT	0	0	0	0	0	0	0	0	0	0	0
28.	CREW	0	0	0	0	0	0	0	0	0	0	0
29.	EX.PT	5	7	0	0	0	0	0	0	0	2	0
TOTAL :-		6968	438	0	0	0	0	0	0	0	458	0

## CIVIL (NOT ORIGINAL) CASES

30.	FAO	2204	74	0	0	0	0	0	0	0	101	0
31.	RFA	3662	64	0	0	0	0	0	0	0	17	0
32.	LPA	736	9	0	0	0	0	0	0	0	21	0
33.	C.REV/RP	50	13	0	0	0	0	0	0	0	12	0
34.	CONTA	0	0	0	0	0	0	0	0	0	0	0
35.	RSA	5510	41	0	0	0	0	0	0	0	77	0

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